TRIDEV INFRAESTATES LIMITED

(Formerly known as Ashutosh paper mills) (CIN: L65100DL1988PLC033812)
Regd. Off: S – 524, F/F, School Block, Vikas Marg, Shakarpur, Delhi - 110092
Ph: 011-35943509 Email: ashutoshpapermills@gmail.com
Website: www.tridevinfraestates.in

38TH AGM NOTICE

The 38th Annual General Meeting ("AGM") of the members of TRIDEV INFRAESTATES LIMITED ("the Company") will be held Monday, 28th September 2026 at 11:00 A.M. at the registered office of the Company at "S-524, F/F, Vikas Marg, Shakarpur, Delhi - 110092, to transact the business as mentioned in the Notice convening the said meeting which is being sent to the members whose name is appearing in registers on Monday, 03rd September 2026 along with the Annual Report for the year ended 31st March 2026.

Pursuant to section 91 of the Companies Act, 2013 (Act) the register of members and the share transfer books of the company will remain closed from Tuesday, 22nd September 2026 to Monday, 28th September 2026 (both the days inclusive). Pursuant to the provisions of section 108 of the Act and Rule 20 of the Companies (Management and Administration) Rules, 2014, and Secretarial Standards - 2 on General Meetings issued by ICSI, the Company is pleased to provide its members the facility to exercise their right to vote by electronic means ("remote e-voting") as provided by CDSL on all resolutions as set out in the notice of AGM.

- **Date and time of commencement of remote e-voting:** Friday, 25th September 2026 at 09:00 AM
- **Date and time of end of remote e-voting:** Sunday, 27th September 2026 at 05:00 PM
- **Cut- off date for determining the eligibility to vote:** Wednesday, 21st September 2026
- Facility for voting through poll shall also be made available at the AGM. Members attending the meeting.
- Members who cast their vote by remote e-voting may also attend the meeting, but shall not be able to exercise their right at the meeting.
- The Notice of AGM is available on the website of the Company at http://www.tridevinfraestates.in and on the website of CDSL www.evotingindia.com .
- In case you have any queries or issues regarding e-voting, you may refer the Frequently Asked Questions ("FAQs") and e-voting manual available at www.evotingindia.com, under help section or write an email to helpdesk.evoting@cdslindia.com

For TRIDEV INFRAESTATES LIMITED
Sd/-
Sunil Kumar Agarwal
Managing Director

Date: 03rd September 2026
Place: Delhi

WORLDWIDE ALUMINIUM LIMITED

(Formerly known as Worldwide Leather Exports Ltd.)
Reg. Office: 602, Rohit House, 3 Tolstoy Marg, Connaught Place, New Delhi-110001, Ph. No.: +91-11-49446667/49446668
Email Id: legalteam.worldwide@gmail.com, Website: www.wwal.in
CIN: L70109DL1990PLC338798

NOTICE OF 36TH ANNUAL GENERAL MEETING, E-VOTING INFORMATION AND BOOK CLOSURE

NOTICE is hereby given that the 36th Annual General Meeting (AGM) of the **WORLDWIDE ALUMINIUM LIMITED** (the Company) will be held on **Wednesday, 30th September, 2026 at 04:30 P.M. THROUGH VIDEO CONFERENCING ("VC")/ OTHER AUDIOVISUAL MEANS ("OAVM")** to transact the businesses as set out in the Notice of the AGM.

Notice of the AGM, Annual Report and Attendance Slip for 2026 has been sent in electronic modes to Members whose email IDs are registered with the Company/Depository Participants(s). The Notice of the AGM, Annual Report and Attendance Slip 2026 is also available on the website of the Company, at **www.wwal.in** .

The Company is pleased to provide to its members with the facility to exercise their vote by electronic means (e-voting) on the businesses as set out in the Notice of the AGM. Members holding shares either in physical form or in dematerialized form, as on the cut-off date i.e. **23rd September 2026**, may cast their vote electronically on the Ordinary and Special Business as set out in the Notice of the AGM through electronic voting system of NSDL from a place other than venue of the AGM. A person whose name is recorded in the Register of members or in the Register of Beneficial owners maintained by Depositories as on cut-off date only shall be entitled to avail facility of remote e-voting as well as voting at the AGM.

The remote e-voting period will commence on **Sunday, September 27, 2026, at 10.00 a.m. and will end on Tuesday, September 29, 2026, at 5.00 p.m.** The remote e-voting module shall be disabled for voting at 5.00 p.m. on Tuesday, 29th September 2026. Once the vote on a resolution is cast by the member, the member cannot modify it subsequently.

The voting facility shall also be made available at the AGM and Members attending the AGM who have not cast their vote through e-voting shall be eligible to vote at the AGM. Members who have cast their vote through e-voting, may participate in the AGM but shall not be allowed to vote again in the meeting.

Any person, who acquires shares of the Company and become member of the Company after dispatch of the Notice of the AGM and holding shares as of the cut-off date i.e. **23rd September 2026**, may obtain the USER ID and Password by sending a request at **https://www.evoting.nsdl.com** . However, if a person is already registered with NSDL for remote e-voting then existing user ID and password can be used for casting vote.

The Notice of AGM is available on the Company's website **www.wwal.in** and also on the NSDL's website **https://www.evoting.nsdl.com**.

The Register of Members and the Share Transfer books of the Company will remain closed from **Thursday, September 24, 2026 to Wednesday, September 30, 2026** (both days inclusive) for the purpose of the AGM.

By Order of the Board of Directors
For Worldwide Aluminium Limited
Sd/-
Abhishek Jain
Managing Director
DIN: 02801441

Date : 06.09.2026
Place : New Delhi

TRINITY LEAGUE INDIA LIMITED

CIN No. : L93000DL1988PLC031953
Regd. Off. : A-23, Mandakini Enclave, Alaknanda, GK II, New Delhi-110019
Corporate Office: Trinity Tower, B-2, Sector-7, Noida, Uttar Pradesh -201301
Contact- 0120-6923900-902, website: www.trinitygroup.ind.in
E-mail: trinityleague@trinitygroup.ind.in

Notice of the 38th Annual General Meeting (AGM)

It is hereby informed that the Thirty-Eighth Annual General Meeting (38th AGM) of Trinity League India Limited will be held on Wednesday, the 30th day of September, 2026 at 12:00 P.M. through Video Conferencing ("VC") / Other Audio Visual Means ("OAVM"), to transact the business, as set out in the Notice of the AGM, through e-voting facility only.

The AGM will be held only through VC / OAVM in compliance with the provisions of the Companies Act, 2013 and Ministry of Corporate Affairs Circulars dated April 8, 2020, April 13, 2020, May 5, 2020, December 28, 2022, September 25, 2023, September 19, 2024 and September 22, 2025 and SEBI Circulars. The instructions for joining the AGM electronically are provided in the Notice of the AGM.

Notice of the AGM along with the Annual Report 2025-26 is being sent only through electronic mode to those Members whose e-mail addresses are registered with the Company or CDSL/NSDL ('Depositories') and will also be available on the Company's website www.trinitygroup.ind.in and website of the Bombay Stock Exchange i.e. at www.bseindia.com .

Members who have not registered their e-mail addresses and in consequence the Annual Report including Notice of AGM and e-voting instructions could not be serviced, may get their email address and mobile number registered with the Company's Registrar and Share Transfer Agent, Beetal Financial & Computer Services (P) Limited, by sending mail on investor@beetalfinancial.com for the same along with scanned copy of the signed request letter providing the email address, mobile number, self-attested PAN copy and Client Master copy in case of electronic folio and copy of share certificate in case of physical folio for obtaining the Annual Report, Notice of AGM and the e-voting instructions.

The remote e-voting period will commence from 27th September, 2026 at 10:00 am and will end at 5.00 pm on 29th September, 2026. During this period the eligible shareholders of the Company, holding shares either in physical form or in dematerialized form, may cast their vote electronically. The e-voting module shall be disabled by CDSL for voting thereafter i.e. voting shall not be allowed beyond 5:00 p.m. on 29th September, 2026. Facility for e-voting shall also be made available during the AGM to those Members who attend the AGM and who have not already cast their vote. The Members who have cast their vote by remote e-voting prior to the AGM may also attend/ participate in the AGM through VC / OAVM but shall not be entitled to cast their vote again.

The cut-off date for determining the eligibility of members for voting through remote e-voting and e-voting at the AGM is Wednesday, September 23, 2026. Any person, who becomes a member of the Company after the dispatch of the Notice and holding shares as on cut-off date, may obtain the login ID and password by sending a request to investor@beetalfinancial.com to cast his/her vote. The detailed procedure for obtaining the login ID and password and e-voting is provided in the Notice of AGM.

Members holding shares in electronic form are requested to intimate any change in their bank mandates to their Depository Participants with whom they are maintaining their demat accounts. The Company or its RTA cannot act on any request received directly from the Members holding shares in electronic form for any change of bank particulars or bank mandates. Such changes are to be advised only to the Depository Participant of the Members. The Members holding shares in physical form are requested to advise any change in their bank mandate immediately to Beetal House, 3rd Floor 99 Madangir, Behind Local Shopping Centre, Near Dada Harsukhdas Mandir, New Delhi-110062.

By Order of the Board of Directors of
Trinity League India Limited
Sd/-
Gaurav Bajpai
Company Secretary & Compliance Officer

Place: New Delhi
Date : September 05, 2026

JINDAL CAPITAL LIMITED

Regd Office: 201, Aggarwal Plaza, Sec-9, Rohini, Delhi-110085
Ph No. 011-45578272; CIN: L65910DL1994PLC059720
E Mail ID: info@jindalcapital.co.in; Website: www.jindalcapital.co.in

NOTICE OF THE 32ND AGM AND REMOTE E-VOTING INFORMATION

In continuation to our earlier advertisement published on date 03.09.2026, NOTICE is hereby given that the 32ND Annual General Meeting of the Company is scheduled to be held on Wednesday, 30th September, 2026 at 11:00 A.M (IST) **at the Registered Office of the Company situated at 201, Aggarwal Plaza, Sector-9, Rohini, (D.C. Chowk), Delhi-110085** to transact the business as set out in 32ND AGM Notice in compliance with the applicable provisions of the Companies Act, 2013 and the rules made thereunder, read with MCA/SEBI Circulars, if applicable.

In compliance with the applicable provisions, This Notice of the AGM along with the Attendance Slip, Proxy Form, Route map of the venue of the Meeting and the Annual Report 2025-26 of the Company are being sent by e-mail to all the members whose e-mail addresses (IDs) are registered with the Company/Depository Participant(s) unless any member has requested for a hard /physical copy of the same. For members who have not registered their e-mail addresses, physical copies of the aforesaid documents are being sent by the permitted mode and will also be available on the Company's website i.e. www.jindalcapital.co.in and on websites of the BSE Limited i.e. www.bseindia.com in due course of time.

The company is providing e-voting facility to its members holding shares as on Wednesday, September 23, 2026 being cut off date, to exercise their vote at the ensuing AGM. The members may cast their vote by using an electronic voting system from a place other than that the venue of meeting (e-voting). The company has engaged NDSL to provide remote e-voting facility. The details pursuant to the provisions of the Companies Act, 2013 and rules thereof are as under:

1. E-voting period commences on Saturday, September 26, 2026, at 09:00 A.M. and ends on Tuesday, September 29, 2026 at 05:00 P.M. (IST)
2. The voting through electronic means shall not be allowed beyond 05:00 P.M. on 29th September, 2026.
3. The businesses set out in the notice of AGM, may be transacted through e-voting or voting at the time of AGM.
4. The share transfer book of the Company will remain closed from Thursday, September 24, 2026 to Wednesday, September 30, 2026 (both days inclusive) (both days inclusive) for the purpose of the Annual General Meeting.
5. The voting right of members shall be in proportion to their shares of the paid up equity share capital of the company as on the cut-off date i.e. Wednesday, September 23, 2026. Any person who becomes the member of the company after dispatch of notice of AGM and holding shares as on cut-off date i.e., Wednesday, September 23, 2026, may obtain the login Id and Password by sending a request to evoting@nsdl.co.in or, info@jindalcapital.co.in helpdesk.evoting@cdslindia.com. Members are requested to login at https://eservices.nsdl.com/ by using the remote login credentials. The facility for appointment of Proxies by Members will be available for the AGM. A person who is not a member as on the cut- off date should treat the Notice of AGM for information purpose only.
7. In case of any queries, you may refer to the Frequently Asked Questions (FAQs) for members and e-voting user manual for members available at the Downloads sections of www.evoting.nsdl.com or contact NSDL on 022 - 4886 7000 or email at evoting@nsdl.com
8. Mr. Jaivindra Singh, (M/s. Jaivindra Singh & Associates), Practicing Company Secretaries has been appointed as the Scrutinizer to scrutinize the voting and remote e-voting process in a fair and transparent manner.
9. The results shall be declared not later than forty-eight hours from conclusion of the meeting by posting the same on the website of the Company (https://www.jindalcapital.co.in/), and by filing with the BSE Ltd. It shall also be displayed on the Notice Board at the Registered Office of the Company.
10. A member may participate in the AGM even after exercising his/her right to vote through remote e-voting but shall not be allowed to vote again in the meeting.

Members who have not registered their email-id are requested to register the same by following the procedure given below:

Physical Holding	Send a request to Registrar and Transfer Agents of the Company MUFG Intime India Pvt Ltd. providing Folio Number, Name. of the Shareholder, Scanned copy of Share Certificate (Front and Back), PAN (Self Attested scanned copy of PAN Card), AADHAR. (Self Attested scanned copy of Aadhar card) for registering their e-mail address. Please send your Bank details with original Cancelled Cheque to our RTA (MUFG Intime India Pvt. Ltd along with letter mentioning folio no, if not registered already).
Demat Holding	Please contact your Depositary Participant (DP) and register your email address as per the process advised by DP. The shareholder may please contact the Depository Participant ("DP") and register the email address and bank account details in the demat account as per the process followed and advised by the DP.

In case of any query, the shareholders may reach out to NSDL on 022 - 4886 7000 or email at evoting@nsdl.com or the Company at the email id of the company i.e. info@jindalcapital.co.in

For JINDAL CAPITAL LIMITED
Sd/-
Srishti Gumber
Company Secretary
Mem. No.: A53668

Date: September 05, 2026
Place: Delhi

PRO CLB GLOBAL LIMITED

CIN L74899DL1994PLC058964
Registered Office: 325, IIIrd Floor, Aggarwal Plaza, Sector-14, Rohini, Delhi-110085
Corporate Office: 407, Orbit, Rajpath Rangoli Road, Beside Pandit Dindayal Upadhyay Auditorium, Bodakdev, Ahemdabad-380054
Website: www.proclbglobal.com; E-mail: cs@proclbglobal.com

Pursuant to the provisions of the Companies Act, 2013 and SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015:

Notice is hereby given that:

1) The 32nd Annual General Meeting (AGM) of the Members of PRO CLB GLOBAL LIMITED ("Company") will be convened on 30/09/2026 at 04:00 (IST) through VIDEO CONFERENCING ("VC") / OTHER AUDIO-VISUAL MEANS ("OAVM").
2) The Notice of AGM and Annual Report were dispatched by the Company on Saturday, 05/09/2026, via email to shareholders holding shares as on Friday, 04/09/2026, whose email addresses are registered with the RTA/DP, in compliance with the Companies Act, 2013, SEBI (LODR) Regulations, 2015, read with MCA General Circular No. 03/2025 dated 22/09/2025 and relevant circulars issued by SEBI issued by SEBI (hereinafter collectively referred to as "the Circulars").
3) The 32nd AGM Notice along with the explanatory statement and the Annual Report for the Financial year 2025-26 is available and can be downloaded from the Company's website at https://proclbglobal.com/wp-content/uploads/2026/09/Annual-Report-2026-ProCLB-Global-Ltd-final@.pdf BSE Limited website at https://www.bseindia.com , and on the website of Central Depository Services (India) Limited., appointed for conducting Remote e-voting, e-voting during the process of AGM and VC through e-voting portal i.e. www.evotingindia.com.
4) Members can attend the AGM only via VC/OAVM, with joining instructions detailed in the Notice. Attendance through VC/OAVM will be counted toward the quorum under Section 103 of the Companies Act, 2013.
5) In compliance with Section 108 of the Companies Act, 2013, Rule 20 of the Companies (Management and Administration) Rules, 2014, and Regulation 44 of SEBI (LODR) Regulations, 2015, the Company provides remote e-voting and e-voting during the AGM through Central Depository Services (India) Limited. Detailed voting procedures are outlined in the AGM Notice.
6) M/s. Rohit Bhatia & Associates, Practicing Company Secretary (Membership No. 67220 and COP No. 25126), Peer Reviewed Company Secretaries, has been appointed as Scrutinizer by the Board of Directors on 05/09/2026, to conduct the e-voting and AGM voting process in a fair and transparent manner.
7) Members are requested to carefully read the instructions given for voting in the AGM Notice. Members are also requested to note the following:

Particulars	Details
Date of completion of dispatch of Notice/ Annual Report by E-mail	Saturday, 05/09/2026
Date and time of Commencement of remote e-voting period	Sunday, 27/09/2026 at 09.00 A.M. (IST)
Date and time of End of remote e-voting period	Tuesday, 29/09/2026 at 05.00 P.M. (IST)
Cut-off date for determining the members eligibility for e-voting / remote e-voting	Wednesday, 23/09/2026

The remote e-voting module will be disabled by Central Depository Services (India) Limited thereafter, and votes once cast and confirmed cannot be changed.

8) Members who have not cast their vote via remote e-voting can vote during the AGM. Those who have already voted through remote e-voting may attend the meeting but will not be eligible to vote again.
9) Only members listed in the Register of Members as on the cut-off date, Wednesday, 23/09/2026, are entitled to vote (remote or during the AGM), with voting rights proportional to their paid-up equity shareholding as of that date.
10) Shareholders holding shares in demat form (including individual demat shareholders) are requested to update their email address and mobile number with their respective Depository Participant (DP), which is mandatory for e-voting and joining virtual meetings through the Depository system.
11) Any person who acquires shares and becomes a member after the Notice is sent electronically, and holds shares as of the cut-off date, may obtain their login credentials by emailing cs@proclbglobal.com .
12) In case shareholders/ investor have any queries regarding E-voting, you may refer the Frequently Asked Questions ('FAQs') you can email us to helpdesk.evoting@cdslindia.com or call us at: 1800 21 09911.

By Order of the Board of Directors
for Pro CLB Global Limited
Sd/-
Het Kalpeshkumar Shah
Director
(DIN: 11460553)

Place: Ahmedabad
Date: 05/09/2026

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

FORM NO.
[See Regulation 33(2)]
OFFICE OF THE RECOVERY OFFICER – I/II
DEBTS RECOVERY TRIBUNAL DELHI (DRT I)
4th Floor, Jeevan Tara Building, Parliament Street, New Delhi – 110001

NOTICE FOR SETTLING OF SALE PROCLAMATION UNDER RULE 53 OF THE SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993.

TRC/517/2023 21-07-2026

BANK OF BARODA
Versus
M/S SAGAR ELECTRONIC AND ORS.

To,
(CD1) M/s Sagar Electronics through its Proprietor Ms. Sadhna Abbi.
(CD2) Ms. Sadhna Abbi W/o Krishan Kumar R/o I-135, Alpha II, Greater Noida-201310. **Also at:** I-62, Alpha II, Greater Noida-201310. **Also at:** 75, U. G. F., Palika Bazar, G. T. Road, Ghaziabad-201001. **Also at:** III-D-44, Nehru Nagar, Ghaziabad-201001.
(CD3) Mr. Krishan Kumar, C-22, Vivek Vihar, Saharanpur, U.P.
(CD4) Mr. Ashok Kumar @ Ashok Garg S/o Mr. Mangal Sain R/o 52, Krishan Kunj Extn., Laxmi Nagar, Delhi-110092.

Whereas you the **M/S SAGAR ELECTRONIC AND ORS.** was ordered by the Presiding Officer of **DEBTS RECOVERY TRIBUNAL DELHI(DRT 1)** who had issued the Recovery Certificate dated **04/11/2023** in to pay to the Applicant Bank(s)/Financial Institution(s) Name of applicant, the sum of **Rs 39196168.00 (Rupees Three Crore Ninety One Lakhs Ninety Six Thousands One Hundred Sixty Eight Only)** along with pendentelite and future interest **@ 13%** w.e.f. **28/11/2014** till realization and costs of **Rs 41000.00,** and whereas the said has not been paid, the undersigned has ordered the sale of undermentioned immovable / Immovable property.

2. You are hereby informed that the **11/09/2026 at 10.30 A.M.** has been fixed for drawing up the proclamation of sale and settling the terms thereof. You are requested to bring to the notice of the undersigned any encumbrances, charges, claims or liabilities attached to the said properties or any portion thereof.

SPECIFICATION OF PROPERTY

Property i.e. 52, Krishan Kunj Ext., Laxmi Nagar, Delhi-110092 owned by defendant no.4, Except The Share of Mr. Naushad Ahmed Khan

Given under my hand and the seal of the Tribunal, on this date: **21/07/2026**

Sd/-
NIRANJAN SHARMA
Recovery Officer-II
DEBTS RECOVERY TRIBUNAL DELHI(DRT 1)

ESPIRE HOSPITALITY LIMITED

Regd Off: Shop No # 1, Country Inn, Mehragoan, Uttarakhand-248179
Corp Off: A-41, Mohan Co-operative Industraial Estate, New Delhi-44
CIN:L45202UR1991PLC000604,(E):cs@espirehospitality.com
(T): 011-71546500 ,(W):www.espirehospitaliy.com

NOTICE OF 35th ANNUAL GENERAL MEETING, REMOTE E-VOTING INFORMATION AND BOOK CLOSURE

Notice is hereby given that the **Annual General Meeting ("AGM")** of the Members of **Espire Hospitality Limited** ("the Company") will be held on **Friday, September 25, 2026 at 10:30 A.M. (IST)** at **Country Inn Nature Resorts, Mehragoan, Bhimtal, Uttarakhand – 263136,** through Physical mode to transact the Special Business as set out in the Notice of the AGM.

The AGM is being convened in accordance with the provisions of the Companies Act, 2013, the Rules made thereunder, the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, and the applicable circulars issued by the Ministry of Corporate Affairs and the Securities and Exchange Board of India.

The Notice of the AGM along with the Explanatory Statement has been sent electronically on 03.09.2026 to all Members whose e-mail addresses are registered with the Company, Depositories or the Registrar and Share Transfer Agent ("RTA"). The Notice is also available on the Company's website www.espirehospitality.com, and on the websites of **BSE Limited** www.bseindia.com.

Pursuant to Section 108 of the Companies Act, 2013, Rule 20 of the Companies (Management and Administration) Rules, 2014 and Regulation 44 of the SEBI (LODR) Regulations, 2015, the Company has provided the facility to its Members to cast their votes electronically through the remote e-voting system as well as e-voting during the AGM.

The details of remote e-voting are as under:

- **Cut-off Date: Friday 18th September, 2026**
- **Commencement of Remote E-voting: 22nd September,2026 (Tuesday 09:00 AM)**
- **End of Remote E-voting: 24th September,2026 (Thursday 05:00 PM)**

The remote e-voting facility shall be disabled thereafter. Members who have cast their votes through remote e-voting may attend the AGM but shall not be entitled to vote again at the Meeting. Members attending the AGM, who have not cast their votes through remote e-voting, shall be eligible to vote during the AGM.

Members holding shares in physical form may register/update their e-mail address, mobile number, bank details and other KYC particulars by submitting the prescribed forms with the Company/RTA. Members holding shares in dematerialized form are requested to update their details with their respective Depository Participant(s).

Any person who becomes a Member of the Company after dispatch of the Notice and holds shares as on the cut-off date **(18th September,2026)** may obtain the login credentials for e-voting by following the procedure mentioned in the AGM Notice.

For detailed instructions relating to e-voting, Members may refer to the Notice of the AGM. In case of any queries, Members may contact **NSDL** at evoting@nsdl.com or the Company at info@espirehospitality.com.

By order of the board of Directors
For Espire Hospitality Limited
Sd/-
Sumeer Narain Mathur
(Company Secretary & Compliance Officer)
Membership Number:FCS9042
Address: House No. B-803, dronagiri Apartment, Sector -11, Vasundhara, Ghaziabad - 201012

Date: 03rd September,2026
Place: New Delhi

ENVIROTECH SYSTEMS LIMITED

(CIN: L31101DL2007PLC159075)
Registered Office: A-29, Block A, Shyam Vihar Phase-I, New Delhi, Delhi, 110043
Corporate Office: B-1A/19, Commercial Complex, Sector 51, Noida-201307 (U.P.),
Contact No.: +91-120-4337633, 4337439, Email: cs@envirotechltd.com ,
Website: www.envirotechltd.com

NOTICE OF THE 19TH ANNUAL GENERAL MEETING AND E-VOTING INFORMATION

Notice is hereby given that in compliance with General Circular Nos. 20/2020, 10/2022, 09/2023, 09/2024 dated May 05, 2020, December 28, 2022, September 25, 2023 and September 19, 2024 respectively and other circulars issued in this respect ("MCA Circular") read with the applicable circulars issued by Securities and Exchange Board of India (SEBI), the Annual General Meeting ('AGM') of the Company will be held on Monday, September 28, 2026 at 01:00 P.M. IST through Video Conferencing (VC)/Other Audio Video Means (OAVM) to consider and transact business as set forth in the Notice convening the AGM.

Members attending the AGM through VC/OAVM shall be counted for the purpose of reckoning quorum under section 103 of the Companies Act, 2013.

The Notice of the AGM along with Explanatory Statement has been dispatched through electronic mode to all the members whose email addresses are registered with the Company/Depositories and the dispatch has been completed on September 06, 2026. Members may note that the said notice is available on the Company's website https://www.envirotechltd.com/investors, on website of the Stock Exchange on the website of Central Depositary Services Limited (CDSL), the agency appointed for conducting remote e-voting before and during AGM through VC, at www.evotingindia.com

Members holding shares either in physical form or dematerialized form, as on cut-off date, i.e. September 21, 2026, will have the opportunity to cast their votes electronically on the businesses as set forth in the notice of AGM, through electronic voting system of CDSL, from a place other than the venue of the AGM.

All the members are informed that:

I. The remote e-voting shall commence on September 25, 2026 (09.00 a.m. IST)
ii. The remote e-voting shall end on September 27, 2026 (05.00 p.m. IST) after the which the e-voting module shall be disabled by CDSL and remote e-voting shall not be allowed beyond the said time;
iii. Any person who becomes member of the Company after dispatch of the Notice and holding shares as on cut-off date, i.e. September 21, 2026, may obtain User ID and Password by sending a request at evoting@cdslindia.com.

VOTING THROUGH ELECTRONICS MEANS

- The manner of voting remotely (remote e-voting) by members holding shares in dematerialized mode, physical mode and for members who have not registered their email addresses has been provided in the Notice of the AGM. The details will also be available on the website of the company, NSE and CDSL.
- The Facility of e-voting through electronic voting system will also be made available during the AGM.
- Members may participate in the AGM even after exercising their right to vote through remote e-voting but shall not be allowed to vote again in AGM.
- A person whose name is recorded in the register of members or in the register of beneficial owners maintained by the depositories as on the cut-off date, i.e., September 21, 2026 only shall be entitled to avail the facility of remote e-voting as well as voting in EGM.
- Login credentials for casting votes through e-voting shall be made available to the members through email. Members who do not receive email or whose email addresses are not registered with the Company/Depository participant(s), may generate login credential by following instructions given in the notes to the Notice of AGM.
- Members are requested to carefully read all the notes set out in the Notice of the AGM and in particular, instructions for joining AGM, manner of casting votes through remote e-voting or e-voting during the process of AGM.
- In case of queries, you may refer the Frequently Asked Questions (FAQ) for shareholders and e-voting user manual for shareholders available at the download section of www.evotingindia.com or contact at toll free no. 1800 21 09911 or send a request at helpdesk.evoting@cdslindia.com
- For any grievances connected with facility for e-voting, members may contact- Mrs. Pallvi Sharma, Company Secretary and Compliance officer by sending an email cs@envirotechltd.com

By the order of the Board
For **Envirotech Systems Limited**
Sd/-
Avinash Prabhat
Company Secretary & Compliance Officer
Membership No. A76831

Date : 06/09/2026
Place : Delhi

HDFC BANK
We understand your world

Head Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400 013 Regional Office: HDFC Bank Limited: Dept For Special Operations, Ground Floor, Gulab Bhawan, 6, Bahadur Shah Zafar Marg, Delhi-110002

CORRIGENDUM TO E-AUCTION SALE NOTICE

This is with reference to the E-Auction Sale Notice published in the Delhi Edition of "Financial Express" and "Jansatta" dated **06.09.2026** in respect of Borrower: **M/s Anand Agencies, Mortgagor: Mr. Pankaj Anand.** It is hereby informed that due to an inadvertent typographical error, the EMD amount was mentioned as **Rs. 60,48,000/-.** The correct EMD amount shall be read as **Rs. 60,50,000/- (Rupees Sixty Lakh Fifty Thousand Only)** instead of **Rs. 60,48,000/-.**

All other terms and conditions of the E-Auction Sale Notice shall remain unchanged.

Date : 07.09.2026 Authorised Officer, HDFC Bank Ltd.

D. D. VENTURES LIMITED

CIN: L50102DL1984PLC017834
R.O. 68-68/1, Basement-1, Najafgarh Road, Industrial Area, Moti Nagar, West Delhi, India, 110015 Tel. No. 011 44400444,
Email Id : a.bhaskar@ddmotors.net, Website: www.ddventures.in

NOTICE OF 42nd ANNUAL GENERAL MEETING, E-VOTING AND BOOK CLOSURE

NOTICE is hereby given that the 42nd Annual General Meeting (AGM) of the members of the company will be held on Wednesday, 30th Day of September, 2026 at 03:00 P.M at 68-68/1, Basement-1, Najafgarh Road, Industrial Area, Moti Nagar, West Delhi, India, 110015, physically or through Video Conference (VC)/ Other Audio Visual Means (OAVM) facility in accordance with applicable provisions of the Companies Act, 2013 read with general circular no. 20/2020, 14/2020 and 17/2020 and all other circular issues by MCA, GOI, and SEBI to transact the business set out in the notice of AGM.

In compliance of the above circulars electronic copy of the notice of AGM together with the copy of Annual Report for the financial year 2025-26 has been sent to all members whose email address are registered with the Company/DP /RTA and the same will also be available on our website www.ddventures.in and on website of Metropolitan Stock Exchange of India Limited(MSEI).

NOTICE is also given that pursuant to Section 91 of the Companies Act, 2013 and Rule 10 of the Companies (Management and Administration) Rules, 2014, the Register of Members and Share Transfer Books of the Company will remain closed from Wednesday, 23.09.2026 to Wednesday, 30.09.2026 (Both days inclusive) for the purpose of AGM.

The Company is providing e-voting facility to its Members as provided by CDSL on all resolution as set out in the Notice of AGM. Members of the company may transact the business through voting by electronic means. Members whose email address is not registered with the company /DP, Please register your email ID address to obtain Annual report.

1. The remote e-voting facility commence at 09.00 a.m. on Sunday, 27th September, 2026 and will end at 5.00 p.m. on Tuesday, 29th September, 2026 for all shareholders, whether holding shares in physical form or in dematerialized form. The e-voting module shall be displayed by CDSL for Voting. Remote e-voting shall not be allowed beyond the said date and time.
2. The cut-off date to determine eligibility to cast votes by electronic voting is, 23rd September, 2026.
3. A person, who acquires shares and become shareholders of the Company after dispatch of Notice and holding shares as of the cut-off date can do remote e-voting by obtaining login-id and password by sending an e-mail to helpdesk.evoting@cdslindia.com/admin@skylinerta.com by mentioning their folio no./DP ID and Client ID No. However if such shareholder is already registered with CDSL for remote e-voting then existing user id and password can be used for remote e-voting.
4. Facility for voting through ballot paper shall also be made available at the AGM. Members attending the meeting, who have not already cast their vote by remote e-voting, shall be able to exercise their right at the meeting.
5. A member may participate in the meeting even after exercising his right to vote through remote e-voting, but shall not allowed vote again at the meeting.
6. Notice of AGM is available on company website www.ddventures.in and on the website of CDSL-www.evotingindia.com.
7. A person, whose name recorded in the register of members or in the register of beneficial owners maintained by the depositories as on 23rd September 2025, shall be entitled to vote.
8. In case you have any queries or issues regarding e-voting, kindly refer frequently asked questions and e voting manual available at www.evotingindia.com, under Help section or Email helpdesk.evoting@cdslindia.com, Toll Free No. 1800-200-5533 or Mrs. Sonali Sharma, Company Secretary at complianceddm@gmail.com.

For D. D. Ventures Limited
Sd/-
Renu Gambhir
Director
DIN: 01239511

Date: 05.09.2026
Place: New Delhi

FORM A
Public Announcement
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of corporate debtor	Koras Pin Savings Financial Services Nidhi Limited
2.	Date of incorporation of corporate debtor	11/01/2017
3.	Authority under which corporate debtor is incorporated / registered	ROC Uttar Pradesh I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65999UP2017PLC089032
5.	Address of the registered office and principal office (if any) of corporate debtor	849, Katra Chand Khan, Bareilly, Uttar Pradesh, India, 243001
6.	Insolvency commencement date in respect of corporate debtor	01/ 09/2026
7.	Estimated date of closure of insolvency resolution process	28/02/2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ankit Misra IBBI/IPA-002/IP-N01268/2023-2024/ 14294
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 401 3rd Floor Siddhi Sona Apartments H. No. 127/784/42 W-1block Saket Nagar Kanpur 208014. ankit99900@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional.	Flat No. 401 3rd Floor Siddhi Sona Apartments H.No. 127/784/42 W-1block Saket Nagar Kanpur 208014 cirp.koras@gmail.com
11.	Last date for submission of claims.	15/09/2026.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional.	Deposit holders
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Anil Kumar (REGD No. IBBI/IPA-002 /IP-N00376/2017-18/11119) email -purswanianil@gmail.com 2.Mr. Tanveer Ilahi (REGD No. IBBI/IPA-001 /IP-P-02553/2021-22/13874) email- ip.tanveerilahi@gmail.com 3.Mr. Anupam Tiwari (REGD No. IBBI/ IPA-003/IP- N00018/2017-2018/10131) email- tiwari.anupam23@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: Not Applicable Physical Address: Not Applicable

FOR THE ATTENTION OF THE CREDITORS OF KORAS PIN SAVINGS FINANCIAL SERVICES NIDHI LIMITED.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Koras Pin Savings Financial Services Nidhi Limited on 01/09/2026.

The creditors of Koras Pin Savings Financial Services Nidhi Limited, are hereby called upon to submit their claims with proof on or before 15.09.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Ankit Misra
Resolution Professional
IBBI Registration - IBBI/IPA-002/IP-N01268/2023-2024/14294
Process email: cirp.koras@gmail.com
Email: ankit99900@gmail.com

DATE: 05.09.2026
PLACE: Kanpur

दबंगों ने पिता-पुत्र पर लोहे की रॉड से किया जानलेवा हमला, गम्भीर घायल

बरेली (आज समाचार सेवा)। इज्जतनगर थाना क्षेत्र में एक व्यक्ति और उसके बेटे पर कई लोगों ने कथित तौर पर हमला कर दिया। पीड़ित का आरोप है कि हमलावरों ने लोहे की रॉड और धारदार हथियारों से जान से मारने की नीयत से हमला किया, जिसमें उसे गंभीर चोटें आईं। ग्लिंकर इंक्लेव निवासी देवदत्त ने पुलिस को दिए प्रार्थना पत्र में बताया कि पांच सितंबर की शाम करीब 7:30 बजे वह अपने स्थान पर मौजूद था। आरोप है कि इसी दौरान अर्पित निवासी हार्टमन और छह अज्ञात लोग एकराय होकर वहां पहुंचे और उसके तथा उसके बेटे के साथ मारपीट शुरू कर दी। देवदत्त के मुताबिक विरोध करने पर आरोपियों ने लोहे की रॉड और धारदार हथियारों से हमला किया। आरोप है कि हमलावरों ने उसके सिर पर जोरदार प्रहार किया, जिससे उसे गंभीर चोटें आईं। इसके बाद आरोपी पिता-पुत्र को जान से मारने की धमकी देते हुए मौके से फरार हो गए। पीड़ित ने थाना इज्जतनगर में तहरीर देकर आरोपियों के खिलाफ एफआईआर दर्ज कर कानूनी कार्रवाई की मांग की है। पुलिस ने तहरीर के आधार पर मामले में कार्रवाई शुरू कर दी है।

गौ बंशज को जाल डालकर पकड़ने वाले गौ तस्कर शोर मचाने पर भागे

सीबीगंज (आज ब्यूरों)। करीब आधा दर्जन गौतस्करों ने जाल डालकर एक गांव के जंगल से गौवंश को अपने कब्जे में ले लिया और उसे ले जाने का प्रयास करने लगे। इस दौरान रास्ते से गुजर रहे स्थानीय लोगों ने घटना को देखकर शोर मचा दिया। शोर शराबा होते देख गौर तस्कर गौवंश को मौके पर ही जाल व रस्सी से बंधी अवस्था में छोड़कर फरार हो गए। सूचना पर पहुंची पुलिस ने राष्ट्रीय बजरंग दल के जिला अध्यक्ष से मिली तहरीर के आधार पर कार्यवाही शुरू कर दी। थाना सीबीगंज के परधौली गांव में 5 सितंबर को देर शाम नहटे बाबा मंदिर बाजार के पास स्थित खेत से एक गोवंश को कुछ गौतस्करों द्वारा रस्सी का जाल डालकर वध करने की नीयत से कब्जे में ले लिया और जंगल के रास्ते उसे ले जाने का प्रयास करने लगे। इसी दौरान उस रास्ते से गुजर रहे ग्रामीणों ने जब गोवंश को ले जाते देखा तो शोर मचा दिया। शोर शराबा होते देख आरोपी गौतस्कर गोवंश को छोड़कर फरार हो गए। सूचना पर राष्ट्रीय बजरंग दल के जिलाअध्यक्ष रोहित गंगवार मौके पर पहुंच गए और डायल 112 पुलिस को बुला लिया। मौके से गोवंश रस्सी के जाल में फंसा हुआ था। काफी प्रयास के बाद गोवंश को जाल से आजाद कराया और फरार गौतस्करों की तलाश शुरू की। लेकिन तब तक गौतस्कर फरार होने में सफल हो गए। शक के आधार पर पुलिस ने एक आरोपी को हिरासत में लेकर पूछताछ की है। पुलिस ने जिला अध्यक्ष रोहित गंगवार से मिली तहरीर के आधार पर कार्यवाही शुरू कर दी।

लगातार बारिश के चलते कक्षा 1 से 8 तक के स्कूल बंद

बरेली (आज समाचार सेवा)। जनपद में लगातार हो रही बारिश को देखते हुए जिलाधिकारी के आदेश पर कक्षा 1 से 8 तक के सभी विद्यालयों में 7 सितंबर को अवकाश घोषित कर दिया गया है। जिला बेसिक शिक्षा अधिकारी डॉ. विनीता ने इस संबंध में सभी खंड शिक्षा अधिकारियों को आदेश जारी किया है। आदेश के अनुसार जिले के यूपी बोर्ड, सीबीएसई और आईसीएसई बोर्ड के साथ ही परिषदीय प्राथमिक एवं उच्च प्राथमिक, सहायता प्राप्त तथा मान्यता प्राप्त विद्यालयों में 7 सितंबर को शिक्षण कार्य बंद रहेगा। लगातार बारिश के बीच विद्यार्थियों की सुरक्षा को ध्यान में रखते हुए प्रशासन ने यह निर्णय लिया है। जिला बेसिक शिक्षा अधिकारी ने सभी खंड शिक्षा अधिकारियों को आदेश का अनुपालन सुनिश्चित कराने के निर्देश दिए।

अवैध तमंचा व कारतूस के साथ युवक गिरफ्तार

बरेली (आज समाचार सेवा)। थाना कैंट पुलिस ने गश्त के दौरान एक युवक को अवैध तमंचा और जिंदा कारतूस के साथ गिरफ्तार किया। पुलिस के अनुसार आरोपी के खिलाफ आर्म्स एक्ट के तहत कार्रवाई की गई है। पुलिस के मुताबिक, 5 सितंबर की रात उप निरीक्षक हरेन्द्र प्रताप सिंह पुलिस टीम के साथ क्षेत्र में गश्त कर रहे थे। इसी दौरान क्यारा अड्डे के पास मुखबिर ने सूचना दी कि बुखारा मोड़ की ओर से ग्राम बभिया की तरफ एक व्यक्ति अवैध तमंचा लेकर आ रहा है। सूचना पर पुलिस टीम ने घेराबंदी कर निर्माणाधीन पुल के पास संदिग्ध युवक को पकड़ लिया। पूछताछ में आरोपी ने अपना नाम कल्लू उर्फ दुनका पुत्र रामभरोसे, निवासी ग्राम मिर्जापुर, थाना कैंट, बरेली, उम्र करीब 24 वर्ष बताया। तलाशी के दौरान उसकी जींस की बाईं फेंट से एक अवैध 315 बोर तमंचा और दाहिनी जेब से एक जिंदा 315 बोर कारतूस बरामद होने का दावा पुलिस ने किया है। पुलिस के अनुसार आरोपी तमंचा व कारतूस रखने का लाइसेंस नहीं दिखा सका। इसके बाद उसे 3/25 आर्म्स एक्ट के तहत गिरफ्तार कर लिया गया। बरामद तमंचा व कारतूस को सील कर पुलिस ने कब्जे में ले लिया तथा गिरफ्तारी मेमो तैयार किया। पुलिस ने बरामदगी की वीडियोग्राफी किए जाने की भी बात कही है।

मंदिर श्री सूरज भारती से निकली सौ वर्ष पुरानी श्रीकृष्ण राजगद्दी शोभायात्रा

बन राज्यमंत्री व मेयर ने उतारी भगवान श्रीकृष्ण की आरती

बरेली (आज समाचार सेवा)। लगभग सौ वर्ष पुरानी श्री सूरज भारती मंदिर भूड़ से निकलने वाली राजगद्दी ददिकाधों शोभायात्रा में बन राज्य मंत्री डा. अरूण कुमार, मेयर डा. उमेश गौतम, डा. विकास वर्मा व क्षेत्रीय पार्षद शालिनी जौहरी ने श्रीकृष्ण जी की आरती उतारी तत्पश्चात राजगद्दी अपने पूर्व निर्धारित मार्गों से मंदिरों में जाकर श्री सूरज भारती मंदिर पर आकर मंदिर में विराजमान हुई। राजगद्दी शोभायात्रा में अनुजकान्त सक्सेना, राजेश वर्मा, विजय सरवेही, रमेश चन्द्र वर्मा, अजय वहादुर, दक्ष सक्सेना, विजय सक्सेना, प्रमोदय यादव, धर्मपाल, प्रतिभा जौहरी, रवि जौहरी, विशन चन्द, रवि सरवेही, नवीन कक्कड़, मनोज सक्सेना, अभय कान्त व पुजारी श्रवण कुमार आदि शामिल रहे।

उत्तर प्रदेशीय प्राथमिक शिक्षक संघ की जिला कार्यकारिणी का हुआ विस्तार

बरेली (आज समाचार सेवा)। उत्तर प्रदेशीय प्राथमिक शिक्षक संघ, बरेली की जिला कार्यकारिणी की बैठक शैक्षिक उन्नयन संगोष्ठी के उपरांत आयोजित की गई। बैठक में जिलाध्यक्ष जितेंद्र गंगवार ने सफल कार्यक्रम के आयोजन के लिए सभी पदाधिकारियों का आभार व्यक्त किया। बैठक में सर्वसम्मति से जिला कार्यकारिणी का विस्तार करते हुए अजय कुमार एवं राज प्रकाश सिंह को जिला संगठन मंत्री, उमेश गंगवार को जिला उपाध्यक्ष तथा आदित्य शर्मा को ब्लॉक संगठन मंत्री का दायित्व सौंपा गया। मंडलीय मंत्री रुचि सैनी ने नवनियुक्त पदाधिकारियों को शपथ ग्रहण कराई और संगठन के प्रति पूरी निष्ठा एवं ऊर्जा के साथ कार्य करने का आह्वान किया। इस अवसर पर जिला संरक्षक प्रदीप गुप्ता, जिला वरिष्ठ उपाध्यक्ष अरविंद गंगवार, जिला संयुक्त मंत्री अरविंद चौधरी, जिला संगठन मंत्री अतुल सिंह व हेमेंद्र गंगवार, जिला उपाध्यक्ष अन्नपूर्णा कुशवाहा व गौरव गुप्ता, जिला महिला उपाध्यक्ष ऋतु मिश्रा, जिला महिला संगठन मंत्री मोनिका गुप्ता, जिला प्रचार मंत्री धीरेंद्र सिंह चौहान, मोनिका सागर, जिला प्रवक्ता अरविंद कुमार, जिला मीडिया प्रभारी आदित्य शर्मा सहित जिले एवं ब्लॉक के तमाम पदाधिकारी उपस्थित रहे।

शिक्षामित्र पर लगा उपस्थिति व पत्र व्यवहार पंजिका में छेड़छाड़ का आरोप, जांच की मांग

बरेली (आज समाचार सेवा)। क्यारा ब्लॉक के प्राथमिक विद्यालय गुलाब नगर झींगरी में कार्यरत शिक्षामित्र पर पत्र व्यवहार पंजिका और शिक्षक उपस्थिति पंजिका में कथित रूप से छेड़छाड़ किए जाने का आरोप लगा है। मामले में विद्यालय के प्रधानाध्यापक चंद्रपाल ने खंड शिक्षा अधिकारी पूरन सिंह को पत्र भेजकर जांच और आवश्यक कार्रवाई की मांग की है। शिकायत पत्र पर विद्यालय की रसोइया समेत अन्य कर्मचारियों के भी हस्ताक्षर बताए गए हैं। शिकायत में शिक्षामित्र ममता देवी पर पत्र व्यवहार पंजिका में दर्ज पुरानी प्रविष्टियों में कथित तौर पर काट-छांट कर बदलाव किए जाने का आरोप लगाया गया है। शिकायतकर्ताओं का कहना है कि पंजिका में दर्ज कुछ पत्रों की प्रविष्टियों को गलत तरीके से बदले जाने के साथ ही शिक्षक उपस्थिति पंजिका में भी कई स्थानों पर छेड़छाड़ की गई है। शिकायत के अनुसार, 27 अगस्त 2026 को पत्र व्यवहार पंजिका को कार्यालय की दराज से निकालकर अलमारी में रखे दस्तावेजों के साथ कथित रूप से छेड़छाड़ की गई। इसमें क्रम संख्या 21 से 30 के बीच दर्ज पत्र व्यवहार को प्रभावित किए जाने का आरोप लगाया गया है। शिकायतकर्ताओं ने घटना के संबंध में रसोइया लीलावती, रानी देवी और सहायक भारती नेत्री समेत अन्य लोगों के नाम भी दिए हैं। प्रधानाध्यापक और शिकायतकर्ताओं ने खंड शिक्षा अधिकारी से पूरे मामले की निष्पक्ष जांच कराने तथा जांच में आरोप सही पाए जाने पर नियमानुसार कार्रवाई किए जाने की मांग की है। शिकायत में विद्यालय में इस तरह की कथित गतिविधियों से असहज स्थिति उत्पन्न होने की बात भी कही गई है। अब मामले में खंड शिक्षा अधिकारी की जांच अहम होगी। जांच के बाद ही स्पष्ट हो सकेगा कि पंजिकाओं में वास्तव में किसी तरह की छेड़छाड़ हुई है या नहीं और इसके लिए कौन जिम्मेदार है।

केशलता इंटरनेशनल स्कूल के प्रधानाचार्य व उप प्रधानाचार्य को प्रतिष्ठित सम्मान

बरेली (आज समाचार सेवा)। शिक्षक दिवस के अवसर पर KCMT, बरेली द्वारा शिक्षा के क्षेत्र में उत्कृष्ट योगदान, नवाचार एवं शैक्षणिक नेतृत्व के लिए केशलता इंटरनेशनल स्कूल, बरेली के प्रधानाचार्य ममतेश माहेश्वरी को Excellence Academic Innovation Award' से सम्मानित किया गया। वहीं विद्यालय की उपप्रधानाचार्या डॉ. निशा शर्मा को उनके उल्लेखनीय शैक्षणिक एवं प्रशासनिक योगदान के लिए प्रतिष्ठित 'विद्यासागर अवॉर्ड' प्रदान किया गया। यह सम्मान शिक्षा के क्षेत्र में उनके समर्पण, विद्यार्थियों के सर्वांगीण विकास तथा विद्यालय में नवीन शैक्षणिक गतिविधियों को प्रभावी ढंग से लागू करने के लिए प्रदान किए गए। इस अवसर पर केशलता इंटरनेशनल स्कूल की निदेशक डॉ. लता अग्रवाल ने दोनों को बधाई देते हुए कहा कि ऐसे सम्मान शिक्षकों को शिक्षा में निरंतर नवाचार और उत्कृष्टता के लिए प्रेरित करते हैं। प्रशासक श्री सुधांशु शर्मा ने दोनों सम्मानित शिक्षाविदों को हार्दिक बधाई एवं शुभकामनाएं देते हुए कहा कि यह सम्मान उनकी मेहनत, समर्पण और शिक्षा के क्षेत्र में उत्कृष्ट योगदान का प्रमाण है। विद्यालय परिवार ने भी प्रधानाचार्य एवं उपप्रधानाचार्या को इस गौरवपूर्ण उपलब्धि पर हार्दिक शुभकामनाएं दीं। यह सम्मान केशलता इंटरनेशनल स्कूल की शैक्षणिक उत्कृष्टता और गुणवत्तापूर्ण शिक्षा के प्रति उसकी प्रतिबद्धता को और मजबूत करता है।

इनर व्हील क्लब बरेली साउथ ने शिक्षिकाओं को किया सम्मानित

बरेली (आज समाचार सेवा)। इनर व्हील क्लब बरेली साउथ द्वारा शिक्षक दिवस और श्रीकृष्ण जन्माष्टमी के अवसर पर एक विशेष कार्यक्रम आयोजित किया गया। इस मौके पर शिक्षा के क्षेत्र में सराहनीय कार्य करने वाली शिक्षिकाओं स्वस्ति जायसवाल,अंजना शर्मा और पिंकी गंगवार को सम्मानित किया गया। इसके बाद

श्रीकृष्ण जन्माष्टमी के उपलक्ष्य में भजन संध्या का आयोजन हुआ। श्रीकृष्ण के भजनों से वातावरण भक्तिमय हो उठा और क्लब की सदस्याओं ने भक्ति संगीत का आनंद लिया। क्लब की अध्यक्ष निधि अग्रवाल ने कहा कि शिक्षक समाज को दिशा देने का महत्वपूर्ण कार्य करते हैं और उनका सम्मान करना हम सभी का दायित्व है। सचिव बबीता गर्ग ने कहा कि भारतीय पर्व हमारी संस्कृति और परंपराओं से जुड़े रहने का संदेश देते हैं। इस अवसर पर रंजना ठाकुर, अर्चना मलिक, रति गुप्ता, सीमा अग्रवाल, लता अग्रवाल, माला सक्सेना, अनीता अग्रवाल, मनीषा मेहरा, श्वेता अग्रवाल, कृतिका अग्रवाल, रश्मि अग्रवाल, वैशाली अग्रवाल, अंकिता जैन, चित्रा खंडेलवाल, ज्योति मलिक, नीतू टंडन, सुरभि अग्रवाल, प्रसून अग्रवाल, शमा गुप्ता,, प्रीति खनिजू, नीना टंडन, और स्वीटी मित्तल सहित क्लब की अन्य सदस्याएं मौजूद रहीं।

कायस्थ महासभा नें किया शिक्षकों को सम्मानित

बरेली (आज समाचार सेवा)। अखिल भारतीय कायस्थ महासभा बरेली के अध्यक्ष मुकेश सक्सेना जी की अध्यक्षता में मार्गदर्शक, 'प्रेरणा के स्रोत' शिक्षा के स्रोत शिक्षकों का सम्मान हुआ। अध्यक्ष मुकेश सक्सेना ने कहा यह दिन देश के महान शिक्षाविद, दार्शनिक और भारत के पूर्व राष्ट्रपति डॉ. सर्वपल्ली राधाकृष्णन की जयंती के अवसर पर मनाया जाता है। इस अवसर पर प्रज्ञा शंकर, रश्मि सक्सेना, विधान रॉय, विकल्प सक्सेना, आलोक सेठ, और निधि वर्मा को मोमेंटो देकर और साल उड़ा कर सम्मान किया गया। इस अवसर पर वीरेंद्र रायजादा, सुधीर मोहन, संतोष सक्सेना, राजेश सक्सेना, श्यामदीप सक्सेना, मीरा मोहन, अतुल सक्सेना, अमित आनंद, मंजू लता, मनोहर लाल, अंश सक्सेना, अभिषेक सक्सेना, रजनी सक्सेना, सर्वेश सक्सेना, भुवनेश सक्सेना, शिवाजी सक्सेना आदि उपस्थित रहे। अन्त में अध्यक्ष मुकेश सक्सेना ने सभी का आभार व्यक्त किया और कार्यक्रम समाप्ति की घोषणा की।

श्री कृष्ण जन्मोत्सव एवं नंदोत्सव सम्पन्न

बरेली (आज समाचार सेवा)। ब्रजधाम, बृजलोक में श्री कन्हैया लाल जी का छठी महोत्सव बड़ी धूमधाम से मनाया गया, सर्वप्रथम गणेश वंदना के बाद भजन गायक जगदीश भाटिया ने भावपूर्ण भजन सुनाया 'कमली श्याम दी कमली , रूप सलोना देख श्याम दा शुद्ध बुद्ध मेरी खोई. ..' सभी लोग इस पर नृत्य करने लगे , महिलाओं ने भी मंगल गीत गाए, सुमन, नेहा खंडेलवाल ने भजन गाया 'ब्रिज में हो रही जय जयकार नंद घर लाया जाओ है '.. भजन 'लाला की सुनके में आई यशोदा मैया दे दे बधाई' खूब बधाइयां बाटी गई, दूसरा भजन 'ओ री सखी मंगल गाओ री उतरेगी आज मेरे पिया की सवारी कार्यक्रम के पश्चात बधाई बाटी गई , आरती के बाद सब ने प्रसाद भंडारे के रूप में प्राप्त किया, कार्यक्रम को सफल बनाने में राकेश, विवेक खंडेलवाल, श्रीमती सुमन, नेहा खंडेलवाल, विनय खंडेलवाल, गिरधर गोपाल खंडेलवाल, दीपेश ,सर्वेश, राजेश खंडेलवाल व भजन गायक जगदीश भाटिया का रहा।

मानव सेवा क्लब के तत्वावधान में महिला शिक्षकों को मिला सर्वश्रेष्ठ शिक्षा सम्मान

बरेली (आज समाचार सेवा)। मानव सेवा क्लब के तत्वावधान में पूर्व राष्ट्रपति सर्वपल्ली राधाकृष्णनन और प्रो.एन.एल.शर्मा की स्मृति में एक विचार गोष्ठी और सम्मान समारोह रविवार को रामपुर गार्डन स्थित सभागार में किया गया। कार्यक्रम का प्रारंभ सर्वपल्ली राधाकृष्णनन के चित्र पर माल्यार्पण से हुआ। 'राष्ट्र निर्माण में शिक्षक की भूमिका' विषयक गोष्ठी में बोलते हुए कार्यक्रम की मुख्य अतिथि बरेली कालेज की प्रो.नमिता यादव और कार्यक्रम अध्यक्ष शिक्षाविद प्रो.एस. के.शर्मा ने कहा कि एक स्वस्थ पढ़े-लिखे समाज और राष्ट्र के निर्माण की जिम्मेदारी हमेशा से एक आदर्श शिक्षक के कंधों पर रही है। क्लब के अध्यक्ष सुरेन्द्र बीनू सिन्हा ने कहा कि शिक्षक एक स्वस्थ राष्ट्र की रीढ़ है।मानव सेवा क्लब ने 16 महिला शिक्षकों को उनके शिक्षा में अनुकरणीय योगदान के लिये सम्मानित किया। जिनमें प्रो. बीना यादव,बरेली कालेज में भूगोल विभाग की प्रो.नमिता यादव,प्रो.प्रमिला शर्मा,डा.शिफालिका,रीता सक्सेना, डॉ.अनिला रंजन,मधु वर्मा,शकुन सक्सेना, प्रो.संध्या सक्सेना, प्रीती खरे,विनीता मेहरोत्रा, डॉ.निधि मिश्रा, नीतू टंडन, आशा शुक्ला, अलका सक्सेना,दीप्ति शर्मा और अरुणा सिन्हा शामिल हैं। सम्मान स्वरूप हार,शाल और प्रशस्ति-पत्र कार्यक्रम अध्यक्ष प्रो.एस.के. शर्मा,क्लब के अध्यक्ष सुरेन्द्र बीनू सिन्हा,इन्द्र देव त्रिवेदी ,मुकेश सक्सेना और प्रकाश चंद्र ने प्रदान किया। सभी सम्मानित होने वाले शिक्षाविदों ने सम्मान के प्रति अपनी कृतज्ञता व्यक्त की। कार्यक्रम का संचालन अध्यक्ष सुरेन्द्र बीनू सिन्हा ने किया। आभार डॉ.असित रंजन ने व्यक्त किया। खासतौर से मौजूद लोगों में सत्येन्द्र सक्सेना,सुनील कुमार शर्मा,आर.एन. मेहरोत्रा,बीना रस्तोगी,डॉ.प्रणव गौतम, डा.अतुल वर्मा सहित अनेक लोग शामिल रहे।

काव्यधारा ने किया पुस्तक विमोचन 31 रचनाकारों को किया सम्मानित

बरेली (आज समाचार सेवा)। आध्यात्मिक एवं साहित्यिक संस्था काव्यधारा, रामपुर (उ.प्र.) की बरेली इकाई के तत्वावधान में रविवार को स्थानीय सीबीगंज स्थित इंजीनियर्स भवन, कैम्फर कॉलोनी में कवि सम्मेलन, सम्मान समारोह एवं नीलम रानी सक्सैना -संपादित साझा काव्य-संकलन 'वतन के तराने' का विमोचन किया गया। कार्यक्रम की अध्यक्षता संस्था के राष्ट्रीय अध्यक्ष एवं वरिष्ठ साहित्यकार जितेंद्र कमल आनंद ने की। कार्यक्रम के मुख्य अतिथि रणधीर प्रसाद गौड़ 'धीर' रहे तो वहीं विशिष्ट अतिथिगण सुरेश कुमार कपूर श्री हंस एवं अनमोल रागिनी चुनमुन रहीं। कार्यक्रम में विभिन्न शहरों से आए कवियों एवं साहित्यकारों ने अपनी रचनाओं की प्रभावशाली प्रस्तुति से श्रोताओं को मंत्रमुग्ध कर दिया। देशभक्ति, सामाजिक सरोकारों, प्रेम, संवेदना और जीवन के विविध रंगों से सजी रचनाओं पर खूब तालियाँ बटोरीं। इस अवसर पर नीलम रानी सक्सैना-संपादित साझा काव्य-संकलन 'वतन के तराने' का विमोचन किया गया। साथ ही हिंदी साहित्य एवं काव्य के क्षेत्र में उल्लेखनीय योगदान देने वाले 31 रचनाकारों को सम्मानित किया गया। सम्मान स्वरूप शॉल, प्रशस्ति-पत्र एवं स्मृति-चिह्न संस्था के राष्ट्रीय अध्यक्ष जितेंद्र कमल आनंद, कार्यक्रम संयोजिका अलका गुप्ता, राजवीर सिंह राज एवं जिला सचिव उपमेंद्र सक्सेना एडवोकेट ने प्रदान किए। कवि सम्मेलन में गीतकार उपमेंद्र सक्सेना एडवोकेट, अलका गुप्ता, दीपक मुखर्जी 'दीप', सत्यपाल सिंह 'सजग', राम रतन यादव, राजवीर सिंह 'राज', नीलम रानी सक्सेना, पूनम शुक्ला, डॉ. शालिनी शर्मा 'मुक्ता', मनोज सक्सेना 'मनोज', डॉ. मिथिलेश राकेश 'मिथिला', रामधनी निर्मल ,सत्यवती सिंह, डॉ. निधि श्रीवास्तव, रजनी सिंह प्रज्ञा, देवेंद्र सिंह चौहान एवं कौशलेंद्र शुक्ला आदि सहित अनेक रचनाकारों ने काव्य पाठ किया।कार्यक्रम का संचालन राज शुक्ल 'गजलराज' ने किया। अंत में सभी आमंत्रित कवियों, साहित्यकारों, अतिथियों एवं सहयोगियों के प्रति आभार संस्था के राष्ट्रीय अध्यक्ष जितेंद्र कमल आनंद ने व्यक्त किया।

फॉर्म A
सार्वजनिक घोषणा
(इन्सॉल्वेंसी एंड बैंकरप्सी बोर्ड ऑफ़ इंडिया के रेगुलेशन 6 के तहत
(कॉर्पोरेट व्यक्तियों के लिए इन्सॉल्वेंसी रिज़ॉल्यूशन प्रक्रिया) रेगुलेशन, 2016)

क्र.	संबंधित विवरण	
1.	कॉर्पोरेट देनदार का नाम	कोरस पिन सेविंग्स फाइनेंशियल सर्विसेज निधि लिमिटेड
2.	कॉर्पोरेट देनदार के गठन की तारीख	11/01/2017
3.	वह अथॉरिटी जिसके तहत कॉर्पोरेट देनदार का गठन/रजिस्ट्रेशन हुआ है	ROC उत्तर प्रदेश
4.	कॉर्पोरेट देनदार का कॉर्पोरेट आइडेंटिटी नंबर / लिमिटेड लायबिलिटी आइडेंटिफिकेशन नंबर	U65999UP2017PLC089032
5.	कॉर्पोरेट देनदार के रजिस्टर्ड ऑफिस और मुख्य ऑफिस (यदि कोई हो) का पता	849, कटरा चांद खान, बरेली,उत्तर प्रदेश, इंडिया, 243001
6.	कॉर्पोरेट देनदार के मामले में दिवाला प्रक्रिया शुरू होने की तारीख	01/ 09/2026
7.	दिवाला समाधान प्रक्रिया के पूरा होने की अनुमानित तारीख	28/02/2027
8.	अंतरिम समाधान पेशेवर के तौर पर कामकर रहे दिवाला पेशेवर का नाम और रजिस्ट्रेशन नंबर	अंकित मिश्रा IBBI/IPA-002/ IP-N01268/2023-2024/14294
9.	बोर्ड के पास रजिस्टर्ड अंतरिम समाधान पेशेवर का पता और ई-मेल	फ्लैट नंबर 401 तीसरी मंज़िल सिद्धि सोना अपार्टमेंट H. No. 127/784/42 W-1 ब्लॉक साकेत नगर कानपुर208014. ankit99900@gmail.com
10.	अंतरिम समाधान पेशेवर के साथ बातचीत के लिए इस्तेमाल किया जाने वाला पता और ई-मेल।	फ्लैट नंबर 401 तीसरी मंज़िल सिद्धि सोना अपार्टमेंट H.No. 127/784/42W-1 ब्लॉक साकेत नगर कानपुर 208014. cirp.koras@gmail.com
11.	दावे जमा करने की आखिरी तारीख।	15.09.2026
12.	सेक्शन 21 के सब-सेक्शन (6A) के क्लॉज़ (b) के तहत, अगर कोई लेनदार वर्ग हैं, तो उनकी पहचान अंतरिम रिज़ॉल्यूशन प्रोफेशनल द्वारा की जाएगी।	डिपॉजिट होल्डर्स
13.	किसी वर्ग में लेनदारों के अधिकृत प्रतिनिधि के तौर पर काम करने के लिए पहचाने गए दिवाला पेशेवरों के नाम (हर वर्ग के लिए तीन नाम)	1.श्री अनिल कुमार(Regd. No.: IBBI/IPA-002/ IP-N00376/2017-18/11119) ईमेल: purswanianil@gmail.com 2.श्री तनवीर इलाही (Regd. No. : IBBI/IPA-001/ IP-P-02553/2021-22/13874) ईमेल: ip.tanveerilahi@gmail.com 3.श्री अनुपम तिवारी (Regd. No. : IBBI/IPA-003/ IP-N00018/2017-2018/10131) ईमेल: tiwari.anupam23@gmail.com
14.	(a) संबंधित फ़ॉर्म और (b) अधिकृत प्रतिनिधियों का विवरण यहाँ उपलब्ध हैं:	वेब लिंक: लागू नहीं फिजिकल एड्रेस: लागू नहीं

कोरास पिन सेविंग्स फाइनेंशियल सर्विसेज निधि लिमिटेड के लेनदारों के लिए सूचना।
इसके द्वारा सूचित किया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल ने 01/09/2026 को कोरास पिन सेविंग्स फाइनेंशियल सर्विसेज निधि लिमिटेड की कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है।
कोरास पिन सेविंग्स फाइनेंशियल सर्विसेज निधि लिमिटेड के लेनदारों से अनुरोध है कि वे अपने दावे सबूत के साथ 15.09.2026 को या उससे पहले एंट्री नंबर 10 के सामने दिए गए पते पर अंतरिम समाधान पेशेवर (interim resolution professional) के पास जमा करें।
वित्तीय लेनदारों को अपने दावे सबूत के साथ केवल इलेक्ट्रॉनिक माध्यम से जमा करने होंगे। अन्य सभी लेनदार अपने दावे सबूत के साथ व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से जमा कर सकते हैं।
एंट्री नंबर 12 के सामने सूचीबद्ध श्रेणी से संबंधित वित्तीय लेनदार को, एंट्री नंबर 13 के सामने सूचीबद्ध तीन दिवाला पेशेवरों में से उस व्यक्ति को चुनना होगा जो फॉर्म CA में उस श्रेणी के अधिकृत प्रतिनिधि के रूप में कार्य करेगा। दावे के झूठे या भ्रामक सबूत जमा करने पर जुर्माना लगाया जाएगा।

दिनाँक : 05.09.2026
स्थान: कानपुर

अंकित मिश्रा
रिज़ॉल्यूशन प्रोफ़ेशनल IBBI रजिस्ट्रेशन
IBBI/IPA-002/IP-N01268/2023-2024/14294
प्रोसेस ईमेल: cirp.koras@gmail.com
ईमेल: ankit99900@gmail.com

स्वामी ज्ञानमंडल प्राईवेट लिमिटेड के लिए प्रकाशक ओम प्रकाश शुक्ला एवं मुद्रक संजीव कृष्ण त्रिपाठी द्वारा **आज** हिन्दी दैनिक प्लाट संख्या ई.12, ई.13, रोड नं. 3, परसाखेड़ा इन्डस्ट्रियल एरिया बरेली से मुद्रित एवं प्रकाशित
वाराणसी-संत कबीर मार्ग,**गोरखपुर**-बैंक रोड,**प्रयागराज**-3 लीडर रोड,**कानपुर**-बांस मण्डी,**झांसी**-झोंकन बाग, **लखनऊ**-1 जापलिंग रोड, **आगरा**-महात्मा गांधी रोड, **पटना**-फ्रेजर रोड, **रांची**-नामकुम इण्डस्ट्रियल एरिया, **जमशेदपुर**- न्यू काली माटी रोड साकची।

सम्पादक:
शार्दूल विक्रम गुप्त

स्थानीय प्रबन्धक
संजीव कृष्ण त्रिपाठी

वर्ष-37 पूर्ण संख्या-13226

आर.एन.आई.पंजीयन संख्या-51068/90
पंजीकृत संख्या-बी.आर.189

दूरभाष
9412293665

ajbareilly@yahoo.com
aajbareilly@gmail.com

रजिस्ट्रेशन संख्या 205/99

पी.आर.वी.अधिनियम के अन्तर्गत समाचार चयन के लिए स्थानीय सम्पादक जिम्मेदार होंगे तथा समस्त विवाद बरेली न्यायालय के अधीन होंगे।

शिक्षक दिवस पर संकल्प संस्था ने शिक्षकों को किया सम्मानित

बरेली (आज समाचार सेवा)। संकल्प सामाजिक एवं साहित्यिक संस्था ने आज शिक्षक दिवस के अवसर पर मॉडल टाउन में विचार गोष्ठी एवं सम्मान समारोह का आयोजन किया। गोष्ठी की अध्यक्षता संस्था के अध्यक्ष विनोद कुमार गुप्ता ने की । कार्यक्रम का सफल संचालन संस्था के महामन्त्री सरदार गुरविंदर सिंह द्वारा किया गया। गोष्ठी को सम्बोधित करते हुए संस्था के संरक्षक साहित्य भूषण डॉ सुरेश बाबू मिश्रा ने कहा कि मानव सृष्टि की सबसे अनूठी कृति है और बालक उसका लघु रुप । इस बालक को सजाने ,संवारने उसमें आदतों, कौशलों एवं संस्कारों को विकसित करने का कार्य शिक्षक करता है । इसलिए आदिकाल से ही शिक्षक का समाज में गरिमापूर्ण स्थान रहा है । उसके कंधों पर राष्ट्र के भविष्य को गढ़ने का गुरुतर दायित्व होता है। इसलिए उसे राष्ट्र निर्माता कहा जाता है। उन्होने शिक्षकों से अनुरोध किया कि बे छात्रों के रोल मॉडल बनें । डॉ वी एम सिंह ने कहा कि वर्तमान समय में छात्रों के पास ज्ञान को अर्जित करने के बहुत सारे संसाधन उपलब्ध हैं । बे मोबाइल, टी वी ,कम्प्यूटर तथा पत्र- पत्रिकाओं से नवीन ज्ञान प्राप्त कर सकते हैं । इसलिए शिक्षकों को भी अपने ज्ञान को समय-समय पर अपडेट करते रहना चाहिए। अपने अध्यक्षीय उद्बोधन में विनोद कुमार गुप्ता ने कहा कि वर्तमान परिवेश में समाज में शिक्षकों की कम होती गरिमा गम्भीर चिन्ता का विषय है । इसलिए समाज के प्रबुद्ध वर्ग को इस विषय पर चिंतन और मंथन करने की आवश्यकता है जिससे समाज में शिक्षकों की गरिमा अक्षुण्य रहे। इस अवसर सेवानिवृत्त प्रधानाचार्य डॉ सुरेश बाबू मिश्रा ,सेवानिवृत्त प्रधानाचार्य विनोद कुमार गुप्ता ,बरिष्ठ शिक्षक गुरविंदर सिंह एवं गंगाराम पाल को सम्मानित किया गया। संस्था के पदाधिकारी डॉ वी एन सिंह, एस एस एन मिश्रा एवं एम सी पाण्डेय ने सभी का माल्यार्पण कर और पटका पहानाकर सम्मानित किया। इस अवसर पर उमेश चन्द्र गुप्ता , महेंद्र पाल राही ,मोहन चन्द्र पाण्डेय ,आर पी सिंह, के पी सिंह, जोगेंद्र सिंह, के के शंखधार, एम पी उपाध्याय सहित बड़ी संख्या बुद्धिजीवी मौजूद रहे। कार्यक्रम के अंत में महेंद्र पाल राही ने सभी के प्रति आभार व्यक्त किया ।

चार दिवसीय श्री जन्माष्टमी मेले का समाज सेवी रमेश गंगवार ने फीता काट कर किया शुभारंभ

क्योलड़िया (आज ब्यूरों)। भदपुरा में लगने वाले प्राचीन श्री जन्माष्टमी मेले का समाज सेबी रमेश गंगवार ने फीता काटकर मेले का शुभारंभ किया श्री गंगवार ने लोगों को संबोधित करते हुए कहा मेला लोगों को एकता को बढ़ाता है साथ ही भगवान श्री कृष्ण का जन्मोत्सव हुआ जब उनके माता-पिता जेल में थे उन्होंने श्री कृष्ण के बताएं पर रास्ते पर चलना चाहिए उद्घाटन समारोह में उपभोक्ता डायरेक्टर डॉक्टर सर्वेश गंगवार के साथ ही ग्राम प्रधान ओमेंद्र पाल सिंह राधेश्याम जगदीश कुमार विजय कुमार डॉक्टर शिव कुमार रामकिशन मेला अध्यक्ष अमित कुमार मुन्ना प्रधान जी छत्रपाल प्रधान किशन स्वरूप सक्सेना कुमार सेन महेंद्र दिवाकर रामेश्वर दिवाकर ताराचंद डॉक्टर शिव कुमार समेत अनेक लोग मौजूद रहे